

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 02-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 742/ CHANDI/2009	2006-07	[D] M/S VENUS REMEDIES LTD. (HCD DT. 25.07.2024)	
2	ITA 312/ CHANDI/2022	2017-18	[A] M/S N.S. INDUSTRIES	
3	ITA 313/ CHANDI/2022	2017-18	[A] M/S SIRMOUR REMEDIES PVT. LTD.	
4	ITA 619/ CHANDI/2022	2011-12	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
5	ITA 620/ CHANDI/2022	2012-13	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
6	ITA 621/ CHANDI/2022	2013-14	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
7	ITA 714/ CHANDI/2024	2018-19	[A] MANDI SAKSHARTA EVUM JANVIKAS SAMITI	
8	ITA 434/ CHANDI/2025	2013-14	[A] RAVINDER KAUR	
9	ITA 568/ CHANDI/2025	2023-2024	[A] TRAVEL MAZE	
10	ITA 569/ CHANDI/2025	2021-22	[A] NIRMAAN BUILDER AND DEVELOPERS	
11	ITA 828/ CHANDI/2025	2021-22	[D] NIRMAAN BUILDERS AND DEVELOPERS, GOLF LINK APPARTMENTS	
12	ITA 570/ CHANDI/2025	2022-23	[A] NIRMAAN BUILDER AND DEVELOPERS	
13	ITA 827/ CHANDI/2025	2022-23	[D] NIRMAAN BUILDERS AND DEVELOPERS, GOLF LINK APPARTMENTS	
14	ITA 669/ CHANDI/2025	2023-24	[A] TIBETAN NATIONAL SPORTS ASSOCIATION	
15	ITA 766/ CHANDI/2025	2022-23	[A] SANT KIRPAL VIDYAK MISSION	

  
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**29-Jan-2026**

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 03-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1065/ CHANDI/2019	2006-07	[A] MR. TILAK RAJ BEDI	
2	ITA 1066/ CHANDI/2019	2007-08	[A] MR. TILAK RAJ BEDI	
3	ITA 1067/ CHANDI/2019	2008-09	[A] MR. TILAK RAJ BEDI	
4	ITA 1521/ CHANDI/2019	2011-12	[A] MR. TILAK RAJ BEDI	
5	ITA 400/ CHANDI/2021	2008-09	[A] SMT. NEHA BEDI	
6	ITA 401/ CHANDI/2021	2009-10	[A] SMT. NEHA BEDI	
7	ITA 402/ CHANDI/2021	2010-11	[A] SMT. NEHA BEDI	
8	ITA 356/ CHANDI/2025	2018-2019	[A] ZABSANG CHOEKHORLING MONASTERY	
9	ITA 767/ CHANDI/2025	2018-19	[A] THE NAGURAN PRIMARY AGRICULTURE CO OPERATIVE SOCIETY LIMITED	
10	ITA 1033/ CHANDI/2025	2017-18	[A] RAI VIRENDER SINGH	
11	ITA 1037/ CHANDI/2025	2017-18	[A] MANGALDEEP EXPORTS & MARKETING PVT. LTD.	
12	ITA 1157/ CHANDI/2025	2013-14	[A] SHRI RAJBIRINDER SINGH CHAHAL	
13	ITA 1321/ CHANDI/2025	2025-26	[A] SAMAST BHARATIYA SANT SAMAJ	

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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 04-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 824/ CHANDI/2014	2005-06	[A] THE VED PRAKASH MUKAND LAL EDUCATIONAL SOCIETY	
2	ITA 825/ CHANDI/2014	2006-07	[A] THE VED PRAKASH MUKAND LAL EDUCATIONAL SOCIETY	
3	ITA 832/ CHANDI/2014	2006-07	[D] M/S THE VED PARKASH MUKAND LAL	
4	ITA 833/ CHANDI/2014	2005-06	[D] M/S THE VED PARKASH MUKAND LAL	
5	ITA 548/ CHANDI/2023	2018-19	[A] PARAMJIT SINGH (E-FILE)	
6	ITA 208/ CHANDI/2025	2018-19	[A] SOHAN LAL	
7	ITA 410/ CHANDI/2025	2013-14	[A] PUNJAB NATIONAL BANK	
8	ITA 748/ CHANDI/2025	2014-15	[A] PUNJAB NATIONAL BANK	
9	ITA 777/ CHANDI/2025	2015-16	[A] PUNJAB NATIONAL BANK	
10	ITA 778/ CHANDI/2025	2016-17	[A] PUNJAB NATIONAL BANK	
11	ITA 933/ CHANDI/2025	2012-13	[A] PENSION AND GRATUITY FUND TRUST	
12	ITA 934/ CHANDI/2025	2013-14	[A] PENSION AND GRATUITY FUND TRUST	
13	ITA 935/ CHANDI/2025	2017-18	[A] PENSION AND GRATUITY FUND TRUST	
14	ITA 937/ CHANDI/2025	2011-12	[A] MAHINDER KAUR	
15	ITA 994/ CHANDI/2025	2018-19	[A] TJR PROPERTIES PRIVATE LIMITED	
16	ITA 1377/ CHANDI/2025	2018-19	[D] M/S TJR PROPERTIES PVT LTD	
17	ITA 1251/ CHANDI/2025	2013-14	[D] VIJAY KUMAR	

  
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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 05-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 247/ CHANDI/2024	2015-16	[A] TRIVENI KNITS PRIVATE LIMITED (E - FILE)	
2	ITA 424/ CHANDI/2024	2011-12	[A] REALPRO ASSETS LIMITED (E - FILE)	
3	ITA 353/ CHANDI/2025	2013-14	[A] NIRMAL KUMAR	
4	ITA 354/ CHANDI/2025	2018-19	[A] NIRMAL KUMAR	
5	ITA 355/ CHANDI/2025	2019-20	[A] NIRMAL KUMAR	
6	ITA 1059/ CHANDI/2025	2015-16	[A] PARAMJEET KAUR	
7	ITA 1066/ CHANDI/2025	2012-13	[A] SKYCITY BUILDERS AND PROMOTERS PRIVATE LIMITED	
8	ITA 1217/ CHANDI/2025	2012-13	[D] SKYCITY BUILDERS AND PROMOTERS PRIVATE LIMITED	
9	ITA 1067/ CHANDI/2025	2012-13	[D] SWARNIM TIE UP PRIVATE LIMITED	
10	ITA 1068/ CHANDI/2025	2023-24	[D] THEON PHARMACEUTICALS LIMITED	
11	ITA 1070/ CHANDI/2025	2015-16	[A] PREM CHAND	

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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**

**CAUSE LIST OF  
PART HEARD MATTERS  
AND STAY APPLICATIONS**

**FOR 02-FEBRUARY-2026 (MONDAY)**

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT  
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	SA	6	CHANDI	2026	A.Y. 2020-2021	[A] HARTEK POWER PRIVATE LIMITED	A			

  
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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF  
PART HEARD MATTERS  
AND MISCELLANEOUS APPLICATIONS****FOR 05-FEBRUARY-2026 (THURSDAY)****BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	123	CHANDI	2025	2010-11	[A] SHRI NARINDER SINGH	SMC	MKA/AM
2	MA	73	CHANDI	2025	2019-20	[D] M/S SUPERMECH INFRASTRUCTURE PRIVATE LIMITED	SMC	MKA/AM
3	MA	74	CHANDI	2025	2018-19	[D] M/S OVER AND ABOVE SOFTWARE AND INFRASTRUCTURE SOLUTION (OASIS)	SMC	MKA/AM

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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1199/ CHANDI/2019	2011-12	[A] M/S RANA SUGARS LTD.	
2	ITA 1200/ CHANDI/2019	2016-17	[A] M/S RANA SUGARS LTD.	
3	ITA 462/ CHANDI/2022	2012-13	[A] RANA SUGARS LIMITED	
4	ITA 43/ CHANDI/2021	2017-18	[A] PAVIT PAL SINGH	
5	ITA 735/ CHANDI/2022	2014-15	[A] SHREE GANESH CONCAST GROUP OF INDUSTRIES	
6	ITA 943/ CHANDI/2024	2012-13	[A] SHREE GANESH CONCAST GROUP OF INDUSTRIES	
7	ITA 944/ CHANDI/2024	2013-14	[A] SHREE GANESH CONCAST GROUP OF INDUSTRIES	
8	ITA 439/ CHANDI/2023	2017-18	[A] MEDISYS UNIVERSAL PVT. LTD.	
9	ITA 479/ CHANDI/2023	2017-18	[D] MEDISYS UNIVERSAL PRIVATE LIMITED (E-FILE)	
10	ITA 231/ CHANDI/2025	2013-14	[A] SHIMLA HILLS CONSTRUCTION	
11	ITA 232/ CHANDI/2025	2014-15	[A] SHIMLA HILLS CONSTRUCTION	
12	ITA 233/ CHANDI/2025	2015-16	[A] SHIMLA HILLS CONSTRUCTION	
13	ITA 234/ CHANDI/2025	2016-17	[A] SHIMLA HILLS CONSTRUCTION	
14	ITA 235/ CHANDI/2025	2017-18	[A] SHIMLA HILLS CONSTRUCTION	
15	ITA 236/ CHANDI/2025	2018-19	[A] SHIMLA HILLS CONSTRUCTION	
16	ITA 358/ CHANDI/2025	2014-15	[A] MADAN MOHAN THAKUR	
17	ITA 359/ CHANDI/2025	2017-18	[A] MADAN MOHAN THAKUR	
18	ITA 360/ CHANDI/2025	2018-19	[A] MADAN MOHAN THAKUR	
19	ITA 361/ CHANDI/2025	2019-20	[A] MADAN MOHAN THAKUR	
20	ITA 1076/ CHANDI/2025	2018-2019	[A] MANINDER JEET SINGH	
21	ITA 1087/ CHANDI/2025	2017-18	[A] S.D EDUCATION SOCIETY	
22	ITA 1088/ CHANDI/2025	2018-19	[A] S.D EDUCATION SOCIETY	

**CAUSE LIST OF B BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 1091/ CHANDI/2025	2015-16	[A] RANBIR BHUSHAN GOYAL	

  
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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 798/ CHANDI/2025	2017-18	[A] SANE RETAILS PRIVATE LIMITED (SGM)	
2	ITA 725/ CHANDI/2022	2018-19	[D] M/S JSM FOOD PVT. LTD.	
3	CO 35/ CHANDI/2025	2018-19	[A] JSM FOOD PVT. LTD.	
4	ITA 1174/ CHANDI/2024	2019-20	[A] MADANPUR CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED	
5	ITA 571/ CHANDI/2025	2021-22	[A] RASHPAL KAUR GREWAL	
6	ITA 572/ CHANDI/2025	2022-23	[A] RASHPAL KAUR GREWAL	
7	ITA 573/ CHANDI/2025	2022-23	[A] MANPREET SINGH GREWAL	
8	ITA 716/ CHANDI/2025	2013-14	[A] THE KALGIDHAR TRUST	
9	ITA 717/ CHANDI/2025	2014-15	[A] THE KALGIDHAR TRUST	
10	ITA 718/ CHANDI/2025	2015-16	[A] THE KALGIDHAR TRUST	
11	ITA 719/ CHANDI/2025	2017-18	[A] THE KALGIDHAR TRUST	
12	ITA 746/ CHANDI/2025	2016-17	[A] THE KALGIDHAR TRUST	
13	ITA 630/ CHANDI/2025	2016-17	[A] MANDEEP KAUR	
14	ITA 1084/ CHANDI/2025	2017-18	[A] SPDD INFRA PRIVATE LIMITED	
15	ITA 662/ CHANDI/2019	2015-16	[D] M/S RIA CONSTRUCTION LTD.	
16	ITA 32/ CHANDI/2024	2016-17	[D] RIA CONSTRUCTIONS LIMITED (E - FILE)	

  
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29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1193/ CHANDI/2025	2019-20	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.) (SGM)	
2	ITA 1197/ CHANDI/2025	2023-24	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.) (SGM)	
3	ITA 1194/ CHANDI/2025	2020-21	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
4	ITA 1195/ CHANDI/2025	2021-22	[A] SPS CONSTRUCTION INDIA PRIVATE LIMITED (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
5	ITA 1196/ CHANDI/2025	2022-23	[A] SPS CONSTRUCTION INDIA PVT LTD. (FORMERLY KNOWN AS S. P. SINGLA CONSTRUCTIONS PVT. LTD.)	
6	ITA 314/ CHANDI/2022	2017-18	[A] PAREXEL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED	
7	ITA 610/ CHANDI/2022	2018-19	[A] PAREXEL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED	
8	ITA 738/ CHANDI/2024	2015-16	[D] RAMTECH SOFTWARE SOLUTIONS PVT. LTD (E - FILE)	
9	ITA 61/ CHANDI/2025	2013-14	[A] SHREE RADHE JEWELLERS PRIVATE LIMITED	
10	ITA 307/ CHANDI/2025	2019-20	[D] SHREE GANESH EDIBLES PVT. LTD.	
11	ITA 308/ CHANDI/2025	2022-23	[D] SHREE GANESH EDIBLES PVT. LTD.	
12	ITA 322/ CHANDI/2025	2014-15	[A] STELCO STEELS LTD	
13	ITA 495/ CHANDI/2025	2017-18	[D] THE PARWANOO URBAN CO-OPERATIVE BANK LIMITED	
14	ITA 582/ CHANDI/2025	2011-2012	[A] LATE SH OM PARKASH TH. HIS LRS(SON) VIKAS KUMAR	
15	ITA 1105/ CHANDI/2025	2013-14	[A] PLATINUM SALES	
16	ITA 1106/ CHANDI/2025	2021-22	[A] S.N. BAJAJ ALLOYS	
17	ITA 1107/ CHANDI/2025	2012-13	[A] R. K. CITY DEVELOPERS PRIVATE LIMITED	
18	ITA 1229/ CHANDI/2025	2017-18	[A] SARAF THE JEWELLER, CHANDIGARH	
19	ITA 1230/ CHANDI/2025	2019-20	[A] SARAF THE JEWELLERS, CHANDIGARH	
20	ITA 1592/ CHANDI/2025	2019-20	[D] SARAF THE JEWELLERS	
21	ITA 1231/ CHANDI/2025	2020-21	[A] SARAF THE JEWELLER, CHANDIGARH	
22	ITA 1593/ CHANDI/2025	2020-21	[D] SARAF THE JEWELLERS	

**CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

<b>Srl</b>	<b>Appeal Number</b>	<b>Assmt. Year</b>	<b>Assessee Name</b>	<b>Remarks</b>
23	ITA 1232/ CHANDI/2025	2021-22	[A] SARAF THE JEWELLER, CHANDIGARH	
24	ITA 1594/ CHANDI/2025	2021-22	[D] SARAF THE JEWELLERS	

  
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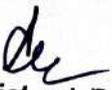
**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF B BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT  
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 81/ CHANDI/2022	2013-14	[A] NIPUN MALHOTRA	
2	ITA 664/ CHANDI/2022	2017-18	[A] SH. PARAMJIT SINGH MITTU	
3	ITA 457/ CHANDI/2024	2023-24	[A] PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION BENEVOLENT FUND	
4	ITA 654/ CHANDI/2024	2017-18	[A] SIDDHARTH JEWELLERY INDIA	
5	ITA 725/ CHANDI/2024	2011-12	[D] SH. SUDHIR KUMAR GUPTA (E - FILE)	
6	CO 27/ CHANDI/2025	2011-12	[A] SH. SUDHIR KUMAR GUPTA	
7	ITA 585/ CHANDI/2025	2021-22	[A] TAWI EDUCATIONAL TRUST	
8	ITA 787/ CHANDI/2025	2021-2022	[A] VINOD KUMAR, SIRSA	
9	ITA 866/ CHANDI/2025	NOT APPLICABLE	[A] PANJAB ENERGY DEVELOPMENT AGENCY	
10	ITA 922/ CHANDI/2025	2000-01	[A] S.S. KAUSHAL	
11	ITA 923/ CHANDI/2025	2002-03	[A] SHRI S.S. KAUSHAL	
12	ITA 1112/ CHANDI/2025	2018-19	[A] PRIYA PAHWA	
13	ITA 1122/ CHANDI/2025	2007-08	[A] SHAKEEL AHMED	
14	ITA 1125/ CHANDI/2025	2015-16	[A] MITTAL COTSPIN LIMITED	
15	ITA 1295/ CHANDI/2025	2017-18	[D] SANDEEP KUMAR	
16	ITA 63/ CHANDI/2025	2017-18	[A] SATISH KUMAR JAIN	
17	ITA 362/ CHANDI/2025	2017-2018	[A] SATISH KUMAR JAIN	
18	ITA 72/ CHANDI/2025	2021-22	[A] SAURABH BAJAJ	
19	ITA 906/ CHANDI/2025	2013-14	[A] MATA BALA SUNDRI RICE MILL	

  
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 29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF A BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 578/CHANDI/2022	2017-18	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
2	ITA 579/CHANDI/2022	2018-19	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED ((SGM))	
3	ITA 856/CHANDI/2024	2020-21	[A] GLAXOSMITHKLINE ASIA PRIVATE LIMITED (SGM)	
4	ITA 667/CHANDI/2024	2018-2019	[A] KAMBOJ TRADING CO.	
5	ITA 840/CHANDI/2024	2012-13	[D] BRIJESHWARI TEXTILES PRIVATE LIMITED	
6	ITA 967/CHANDI/2024	2014-15	[A] GOLD FIELD SHIKSHA SANSTHAN R	
7	ITA 1172/CHANDI/2024	2013-14	[A] EMMBROS AUTOCOMP LIMITED	
8	ITA 1260/CHANDI/2024	2013-14	[A] BALJIT KAUR MAGGU	
9	ITA 139/CHANDI/2025	2022-23	[A] GURUDWARA SINGH SABHA PARBANDHAK COMMITTEE	
10	ITA 209/CHANDI/2025	2012-13	[A] HARBHAJAN SINGH	
11	ITA 538/CHANDI/2025	2016-17	[A] HAPPY FORGINGS LIMITED, LUDHIANA	
12	ITA 641/CHANDI/2025	2015-16	[A] JATINDERPAL SINGH JOLLY	
13	ITA 771/CHANDI/2025	2016-17	[D] HAPPY FORGINGS LIMITED, KANGANWAL ROAD, PO JUGIANA, LUDHIANA	
14	ITA 1290/CHANDI/2025	2022	[D] JAGDEEP SINGH	
15	ITA 1292/CHANDI/2025	2014-15	[A] A.D. EDUCATIONAL SOCIETY	
16	ITA 1293/CHANDI/2025	2015-16	[A] A.D. EDUCATIONAL SOCIETY	
17	ITA 1294/CHANDI/2025	2018-19	[A] A.D. EDUCATIONAL SOCIETY	

  
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**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF A BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 61/CHANDI/2024	2012-13	[A] BALBIR SINGH (E-FILE)	
2	ITA 131/CHANDI/2024	2015-16	[A] HARYANA STATE COUNCIL FOR SCIENCE INNOVATION AND TECHNOLOGY	
3	ITA 586/CHANDI/2024	2015-16	[A] D.C.RANA & COMPANY	
4	ITA 996/CHANDI/2024	2020-21	[A] CENTRIENT PHARMACEUTICALS INDIA PRIVATE LIMITED	
5	ITA 1197/CHANDI/2024	2018-19	[A] SMT. ARUNIMA SEHGAL MUKHERJEE	
6	ITA 1251/CHANDI/2024	2021-22	[A] FREUDENBERG-NOK PRIVATE LIMITED	
7	ITA 28/CHANDI/2025	2017-18	[A] KHOSLA ENTERPRISES	
8	ITA 512/CHANDI/2025	2015-2016	[A] CANARA BANK, NABHA	
9	ITA 513/CHANDI/2025	2017-18	[A] DAN SINGH	
10	ITA 517/CHANDI/2025	2024-25	[A] KC OVERSEAS PRIVATE LIMITED	
11	ITA 824/CHANDI/2025	2010-11	[A] HARISH KUMAR	
12	ITA 825/CHANDI/2025	2017-18	[A] HARISH KUMAR	
13	ITA 938/CHANDI/2025	2021-22	[D] ARUN GUPTA	
14	ITA 955/CHANDI/2025	2021-22	[A] ARUN GUPTA	
15	ITA 1046/CHANDI/2025	2021-22	[A] INDER KALTA	
16	ITA 1047/CHANDI/2025	2022-23	[A] INDER KALTA	
17	ITA 1048/CHANDI/2025	2023-24	[A] INDER KALTA	
18	ITA 1049/CHANDI/2025	2021-22	[A] KALTA LIQUORS	
19	ITA 1050/CHANDI/2025	2022-23	[A] KALTA LIQUORS	
20	ITA 1051/CHANDI/2025	2023-24	[A] KALTA LIQUORS	
21	ITA 1052/CHANDI/2025	2020-21	[A] M/S RAJESH KUMAR & CO.	

**CAUSE LIST OF A BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 1053/CHANDI/2025	2021-22	[A] M/S RAJESH KUMAR & CO.	
23	ITA 1054/CHANDI/2025	2022-23	[A] M/S RAJESH KUMAR & CO.	
24	ITA 1055/CHANDI/2025	2023-24	[A] M/S RAJESH KUMAR & CO.	
25	ITA 1056/CHANDI/2025	2020-21	[A] RANJANA KUMARI	
26	ITA 1057/CHANDI/2025	2021-22	[A] RANJANA KUMARI	
27	ITA 1058/CHANDI/2025	2023-24	[A] RANJANA KUMARI	
28	ITA 1060/CHANDI/2025	2022-23	[A] RANJANA KALTA	
29	ITA 1433/CHANDI/2025	2020-21	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
30	ITA 1435/CHANDI/2025	2022-23	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
31	ITA 1434/CHANDI/2025	2021-22	[A] RAHUL THAKUR LH OF RAJESH THAKUR	
32	ITA 1063/CHANDI/2025	2010-11	[A] ANAND CHAUHAN	
33	ITA 1064/CHANDI/2025	2011-12	[A] ANAND CHAUHAN	

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Assistant Registrar  
29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**

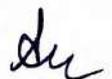
**CAUSE LIST OF A BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER**

**IN COURT ROOM 2**

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 471/CHANDI/2015	2003-04	[A] M/S HARYANA URBAN DEVELOPMENT AUTHORITY	
2	ITA 648/CHANDI/2025	2004-05	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
3	ITA 649/CHANDI/2025	2006-07	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
4	ITA 654/CHANDI/2025	2012-13	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
5	ITA 650/CHANDI/2025	2007-08	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
6	ITA 661/CHANDI/2025	2008-09	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
7	ITA 662/CHANDI/2025	2010-11	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
8	ITA 663/CHANDI/2025	2011-12	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
9	ITA 665/CHANDI/2025	2013-14	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
10	ITA 666/CHANDI/2025	2014-15	[A] HARYANA URBAN DEVELOPMENT AUTHORITY	
11	ITA 884/CHANDI/2025	2011-12	[D] HARYANA URBAN DEVELOPMENT AUTHORITY	
12	ITA 538/CHANDI/2023	2018-19	[A] MS FAQIR CHAND AND SONS (143(3)/144C)	
13	ITA 653/CHANDI/2023	2022-23	[A] BABA MUKUND DAS GOSHALA (E-FILING)	
14	IT(IT)A 1153/CHANDI/2024	2021-22	[A] ECHELON BIZTECH PRIVATE LIMITED	
15	ITA 957/CHANDI/2024	2012-13	[D] BALMUKHI TEXTILES PVT LTD	
16	CO 11/CHANDI/2025	2012-13	[A] BALMUKHI TEXTILES PVT LTD	
17	ITA 79/CHANDI/2025	2019-20	[A] AVTAR SINGH	
18	ITA 321/CHANDI/2025	2011-12	[A] CHANDRA DAT THROUGH LEGAL HEIR GAYTRI	
19	ITA 522/CHANDI/2025	2025-26	[A] INDIELOVE WELFARE FOUNDATION	
20	ITA 523/CHANDI/2025	2025-26	[A] INDIELOVE WELFARE FOUNDATION	
21	ITA 531/CHANDI/2025	2019-20	[A] CHUHAR SINGH	
22	ITA 816/CHANDI/2025	2022-23	[D] JEEVAN JAIN	

  
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29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF A BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 107/CHANDI/2012	2008-09	[D] M/S JAWAND SONS	
2	ITA 131/CHANDI/2012	2003-04	[A] M/S JAWAND SONS	
3	ITA 132/CHANDI/2012	2004-05	[A] M/S JAWAND SONS	
4	ITA 166/CHANDI/2012	2008-09	[A] M/S JAWAND SONS	
5	ITA 975/CHANDI/2019	2009-10	[A] SHRI HARPAL SINGH	
6	ITA 787/CHANDI/2023	2018-19	[A] ADARSH SUPER CONSTRUCTION PRIVATE LIMITED	
7	ITA 415/CHANDI/2025	2016-17	[A] HP POWER TRANSMISSION CORPORATION LIMITED	
8	ITA 436/CHANDI/2025	2016-17	[D] H P POWER TRANSMISSION CORPORATION LTD.	
9	ITA 897/CHANDI/2025	2018-19	[A] DINESH VERMA	
10	ITA 1110/CHANDI/2025	2019-20	[D] HARBANS SINGH SADHORA PROP. M/S NEETA JEWELLERS	
11	ITA 1113/CHANDI/2025	2018-19	[A] AMIT BANSAL	
12	ITA 1114/CHANDI/2025	2013-14	[A] AMIT BANSAL	
13	ITA 1300/CHANDI/2025	2022-2023	[A] ARVINDPAL SINGH, YAMUNA NAGAR	
14	ITA 1309/CHANDI/2025	2018-19	[A] ANIL KUMAR	
15	ITA 1381/CHANDI/2025	Not Applicable	[A] ARYA EDUCATION SOCIETY	
16	ITA 1471/CHANDI/2025	2025-26	[A] HARI YAMUNA SEHYOG SAMITI	
17	ITA 1489/CHANDI/2025	2025-26	[A] HARI YAMUNA SEHYOG SAMITI	
18	ITA 1670/CHANDI/2025	2024-25	[A] HARI YAMUNA SEHYOG SAMITI	
19	ITA 1641/CHANDI/2025	2025-26	[A] HARYANA PYTHIAN ASSOCIATION	
20	ITA 1642/CHANDI/2025	2025-26	[A] HARYANA PYTHIANA ASSOCIATION	

  
**Assistant Registrar**  
29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF SMC BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 913/ CHANDI/2025	2012-13	[A] SHIV SHAKTI OIL MILLS	
2	ITA 914/ CHANDI/2025	2015-16	[A] SHIV SHAKTI OIL MILLS	
3	ITA 915/ CHANDI/2025	2016-17	[A] SHIV SHAKTI OIL MILLS	
4	ITA 983/ CHANDI/2025	2017-18	[A] PARAMJIT SINGH	
5	ITA 991/ CHANDI/2025	2016-17	[A] STATE BANK OF INDIA LOCAL HEAD OFFICE CHANDIGARH	

  
**Assistant Registrar**  
**8-29-Jan-2026**

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF SMC BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1036/ CHANDI/2025	2024-25	[A] ASHOK KUMAR	
2	ITA 1080/ CHANDI/2025	2014-15	[A] RAVINDER KUMAR	
3	ITA 1189/ CHANDI/2024	2020-21	[A] MUKESH KUMAR HUF	
4	ITA 189/ CHANDI/2025	2016-17	[A] DHARMENDER CHAUHAN	
5	ITA 636/ CHANDI/2025	2016-17	[A] KARAMJIT SINGH THROUGH HIS LEGAL HEIR	
6	ITA 673/ CHANDI/2025	2017-18	[A] SAURABH BANSAL, LUDHIANA	
7	ITA 747/ CHANDI/2025	2012-13	[A] BHAGWAN SINGH	
8	ITA 975/ CHANDI/2025	2019-20	[A] SUKHWINDER SINGH	

  
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29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF SMC BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1073/ CHANDI/2025	20180-19	[A] THE JAND MILK CO-OPERATIVE P.S. LTD	
2	ITA 1075/ CHANDI/2025	2019-20	[A] THE JAND CO-OPERATIVE P.S LTD	
3	ITA 1150/ CHANDI/2025	2015-16	[A] RESERVE BANK STAFF COOPERATIVE U S T/C SOCIETY LIMITED	
4	ITA 1421/ CHANDI/2025	2017-18	[A] MITTAL RICE & GENERAL INDUSTRIES	
5	ITA 1438/ CHANDI/2025	2017-18	[A] MARS OIL AND FOOD PRIVATE LIMITED	
6	ITA 167/ CHANDI/2020	2010-11	[A] SHRI BALBIR SINGH	

  
**Assistant Registrar**  
 29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF SMC BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER  
AND HON'BLE KRINWANT SAHAY, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL  
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1439/ CHANDI/2025	2015-16	[A] HIMANSHU	
2	ITA 1454/ CHANDI/2025	2017-18	[A] MOHINDER SINGH	
3	ITA 1456/ CHANDI/2025	2009-10	[A] SH. RISHI SAGAR	
4	ITA 1460/ CHANDI/2025	2018-19	[A] M/S DHULL EARTH MOVERS COMPANY	
5	ITA 1461/ CHANDI/2025	2012-13	[A] LAKHVINDER SINGH	
6	ITA 812/ CHANDI/2025	2020-2021	[A] RESERVE BANK STAFF COOPERATIVE U S E T/C SOCIETY LIMITED	
7	ITA 956/ CHANDI/2025	2013-14	[A] JASVIR SINGH	

  
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29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF  
PART HEARD MATTERS  
AND MISCELLANEOUS APPLICATIONS****FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT  
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	43	CHANDI	2020	2004-05	[A] CHANDER MOHAN	A	RY/VP
2	MA	44	CHANDI	2020	2003-04	[A] CHANDER MOHAN	A	RY/VP
3	MA	81	CHANDI	2017	2011-12	[A] HIMACHAL PRADESH BOARD OF SCHOOL EDUCATION	A	RY/VP
4	MA	111	CHANDI	2025	2021-22	[D] GURMAL SINGH	A	RY/VP
5	MA	115	CHANDI	2025	2018-19	[D] RAWALPINDI CO-OP CINEMA SOCIETY LTD	B	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND SHRI KRINWANT SAHAY, ACCOUNTANT MEMBER**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	860	CHANDI	2025	2009-10	[A] PRATIBHA SINGH	B	
2	ITA	867	CHANDI	2025	2012-13	[A] PRATIBHA SINGH	B	
3	ITA	1077	CHANDI	2025	2015-16	[A] PRATIBHA SINGH	B	

  
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 29-Jan-2026

**INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH****CAUSE LIST OF  
PART HEARD MATTERS  
AND MISCELLANEOUS APPLICATIONS****FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER  
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****MISCELLANEOUS APPLICATIONS****Court Room 2****Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.**

<b>Srl</b>	<b>Appeal Number</b>			<b>Assmt. Year</b>	<b>Assessee</b>	<b>Bench</b>	<b>TO Author</b>
1	MA	4	CHANDI	2025	2010-11 [A] M/S AVTAR EXPORTS PVT.LTD	A	LK/JM
2	MA	29	CHANDI	2025	2014-15 [A] SHRI SANJIV LAL	B	LK/JM

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**Assistant Registrar**  
 29-Jan-2026